## Annexure 5

Name of the corporate debtor: Gupta Synthetics Limited; Date of commencement of liquidation:14th July, 2020; List of stakeholders as on: 7th December, 2021

## List of operational creditors (Government Dues)

													(Amount in Rs.)	
Sr. No.	. Details of claimant		Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed	% share in total amount of claims admitted					
	Customs Department (EPCG Monitoring Cell)	Central	11-08-2020	10,74,68,323.00	10,74,68,323.00	Unsecured	-	NA	1.347	0.00	0.00	0.00	0.00	NA
	Goods and Services Tax Department – Surat	State	28-07-2020	8,59,49,124.00	8,59,49,124.00	Unsecured	,	NA	1.077	0.00	0.00	0.00	0.00	NA
3	Customs Department (DEEC Monitoring Cell) – Mumbai	Central	30-07-2020	7,31,88,027.00	7,31,88,027.00	Unsecured	-	NA	0.917	0.00	0.00	0.00	0.00	NA
4	Customs Department (DEEC Monitoring Cell) – Nhava Sheva	Central	30-07-2020	6,87,91,322.00	6,87,91,322.00	Unsecured	-	NA	0.862	0.00	0.00	0.00	0.00	NA
	Central Goods and Service Tax and Central Excise (Division VI) - Daman	Central	17-08-2020	6,21,19,145.00	6,21,19,145.00	Unsecured	-	NA	0.779	0.00	0.00			NA
Total				39,75,15,941.00	39,75,15,941.00		•		4.98	0.00	0.00	0.00	0.00	